

आयकर अपीलीय अधिकरण, 'सी' न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
 'C' BENCH, CHENNAI

श्री महावीर सिंह, उपाध्यक्ष एवं श्री जी. मंजुनाथ, लेखा सदस्य के समक्ष

**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND  
 SHRI G. MANJUNATHA, ACCOUNTANT MEMBER**

Sl. No.	Appeal No.	Asst year	Appellant	Respondent
1	ITA No. 3431/CHNY/2018	2016-17	The ACIT, Central Circle - 1, Coimbatore 641 018.  DR: Shri G. Johnson, Addl.CIT	Shri D. Sundararajan, No.2, Sree Annapoorna Farm House, Thondamuthur Main Road, Vedapatti, Coimbatore - 641 007. <b>PAN: AUBPS5061L</b>  AR: Shri S. Sridhar, Advocate
2	ITA No. 2696/CHNY/2019	2014-15	Shri Babu Manoharan, No.56C, Old Mahabalipuram Road, Sholinganallur, Chennai - 600 119. <b>PAN: AAHPM9218P</b>  AR: Shri N. Anush Shankar, CA	The ACIT, Central Circle 1(3), Chennai.  DR: Shri G. Johnson, Addl.CIT
3	ITA No. 3460/CHNY/2019	2012-13	M/s. Tamilnadu Civil Supplies Corporation, 42, Thambusamy Road, Kilpauk, Chennai - 600 010. <b>PAN: AABCT0551H</b>  AR: Ms. Sudha Devi, M.D.	The ACIT, Company Circle - 3(1), Chennai.  DR: Shri G. Johnson, Addl.CIT
4	ITA No. 996/CHNY/2019	2012-13	Shri S.R. Annamalai, 45, Bajanai Koil Street, Choolaimedu, Chennai - 600 094. <b>PAN: AALPA3628H</b>  AR: Shri S. Sridhar, Advocate	The ACIT, Central Circle 2(4), Chennai.  DR: Shri G. Johnson, Addl.CIT
5 to 7	ITA Nos.997, 998 & 999/CHNY/2019	2010-11, 2012-13 & 2013-14	Shri S. Xavier Britto, New No.13, Kasturba Nagar, 3 <sup>rd</sup> Main Road, Adyar, Chennai - 600 020. <b>PAN: AADPB8726B</b>  AR: Shri S. Sridhar, Advocate	The ACIT, Central Circle 2(4), Chennai.  DR: Shri G. Johnson, Addl.CIT

Sl. No.	Appeal No.	Asst year	Appellant	Respondent
8 to 10	ITA Nos. 1000, 1001 & 1002/CHNY/2019	2010-11, 2013-14 & 2014-15	Smt. Vimalarani Britto, New No.13, Kasturba Nagar, 3 <sup>rd</sup> Main Road, Adyar, Chennai – 600 020. <b>PAN: AADPV8816C</b>  AR: Shri S. Sridhar, Advocate	The ACIT, Central Circle 2(4), Chennai.  DR: Shri G. Johnson, Addl.CIT
11	ITA No. 460/CHNY/2020	2012-13	Shri Dulichand Chanchal Kanwar, No.9, Chandan Bhavan, Basin Water Works Street, Sowcarpet, Chennai – 600 079. <b>PAN: AACPK9981G</b>  AR: Shri T. Banusekar, CA	The Income Tax Officer, Non-Corporate Ward – 4(3), Chennai.  DR: Shri G. Johnson, Addl.CIT
12	ITA No. 461/CHNY/2020	2012-13	Smt. Deepa Bothra, No.9, Basin Water Works Street, Sowcarpet, Chennai -600 079. <b>PAN: AADPN0672J</b>  AR: Shri T. Banusekar, CA	The Income Tax Officer, Non-Corporate Ward – 4(3), Chennai.  DR: Shri G. Johnson, Addl.CIT
13	ITA No. 336/CHNY/2020	2013-14	M/s. Ennar Estates & Holdings Pvt. Ltd., New No.14, Old No.12, "Sundaram", 54 <sup>th</sup> Street, Ashok Nagar, Chennai – 600 083. <b>PAN: AAACE9609G</b>  AR: Shri T. Banusekar, CA	The Income Tax Officer, Corporate Ward – 2(1), Chennai.  DR: Shri G. Johnson, Addl.CIT
14	ITA No. 2619/CHNY/2019	2008-09	The ACIT, Corporate Circle – 6(1), Chennai.  DR: Shri G. Johnson, Addl.CIT	M/s. Schawk India Pvt. Ltd., RMZ Milenia Business Park, Campus-2, 5 <sup>th</sup> Floor, No.143, Dr.M.G.R Road, Kandanchavadi, Chennai – 600 096. <b>PAN: AAICS2922G</b>  AR: Shri Ashik Shah, CA
15	ITA No. 2590/CHNY/2018	2015-16	Smt. Lakshmi Subramanian, Flat C, Sunflower Apartments, No.85, 10 <sup>th</sup> Avenue Ashok Nagar, Chennai – 600 083. <b>PAN: ACGPL7160E</b>  AR: Shri S. Sridhar, Advocate	The Income Tax Officer, Non-Corporate Ward 17(1), Chennai – 600 034.  DR: Shri G. Johnson, Addl.CIT
16	ITA No. 3004/CHNY/2019	2011-12	Ms Varsha Dugar, No.37, Strotten Muthia Mudali Street, Sowcarpet, Chennai – 600 079. <b>PAN: AAAPH3588G</b>  AR: Shri S. Sridhar, Advocate	The Income Tax Officer, Non Corporate Ward – 6(4), Chennai.  DR: Shri G. Johnson, Addl.CIT

Sl. No.	Appeal No.	Asst year	Appellant	Respondent
17	ITA No. 140/CHNY/2019	2009-10	Shri A.J. Mohan, 26/46, Perumal Koil Garden Street, 1 <sup>st</sup> Floor, Sowcarpet, Chennai – 600 079. <b>PAN: AANPM4141P</b>  AR: Shri S. Sridhar, Advocate	The Income Tax Officer, Non Corporate Ward – 20(4), Chennai.  DR: Shri G. Johnson, Addl.CIT
18	ITA No. 398/CHNY/2019	2008-09	Shri R.S. Suriya, 15/7, Krishna Street, T.Nagar, Chennai - 600 017. <b>PAN: ALRPS0353G</b>  Ms. Sandhya, CA	The DCIT, Central Circle II(5), Chennai.  DR: Shri G. Johnson, Addl.CIT
19	ITA No. 774/CHNY/2019	2008-09	The DCIT, Central Circle 2(4), Chennai.  DR: Shri G. Johnson, Addl.CIT	Shri R.S. Suriya, Prop: 36, Arcot Street, T.Nagar, Chennai - 600 017. <b>PAN: ALRPS0353G</b>  Ms. Sandhya, CA
20	ITA No. 131/CHNY/2018	2004-05	Late Shri T.M. Subramaniam, (Rep. by Legal Heir Shri T.M.S. Sivakumar), No.14/2, Mancholai Street, Kalaimagal Nagar, Ekkattuthangal, Chennai – 600 032. <b>PAN: BFTPS2156A</b>  AR: Shri T.M.S. Sivakumar, Assessee	The Income Tax Officer, Non-Corporate Ward (1), Chennai.  DR: Shri G. Johnson, Addl.CIT

सुनवाई की तारीख/Date of Hearing : 27.01.2021

घोषणा की तारीख/Date of Pronouncement : 27.01.2021

### **आदेश / O R D E R**

#### **Per MAHAVIR SINGH, VP:**

This bunch of 20 appeals filed by different assesseees and Revenue are directed against respective orders of learned Commissioner of Income Tax (Appeals), Chennai for respective assessment years.

2. We have heard the counsels for the assesseees and the Id. DR and also perused the material available on record. At the time of hearing, learned counsels for the assesseees have made a statement at bar that the assesseees wants to utilize the Direct Taxes 'Vivad se Vishwas Scheme, 2020' to settle pending dispute relating to Direct Taxes and in this regard the assesseees have filed Form No 1 and 2 and received Form No. 3 from the designated authority. Therefore, once the assesseees received Form No.3 from the designated authority, then there is no point in keeping appeals filed by the assesseees. Hence, we dismiss the appeals filed by the assesseees and Revenue as withdrawn.

3. In the result, all the appeals filed by the assesseees and Revenue are dismissed as withdrawn.

Order pronounced in the open court on 27<sup>th</sup> January, 2021 at Chennai.

Sd/-

(जी. मंजुनाथ)

**(G. MANJUNATHA)**

लेखा सदस्य /ACCOUNTANT MEMBER

Sd/-

(महावीर सिंह )

**(MAHAVIR SINGH)**

उपाध्यक्ष /VICE PRESIDENT

चेन्नई/Chennai,

दिनांक/Dated, the 27<sup>th</sup> January, 2021

**RSR**

आदेश की प्रतिलिपि अग्रेषित/Copy to:

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|------------------------|--------------------------|------------------------------|
| 1. अपीलार्थी/Appellant | 2. प्रत्यर्थी/Respondent | 3. आयकर आयुक्त (अपील)/CIT(A) |
| 4. आयकर आयुक्त /CIT    | 5. विभागीय प्रतिनिधि/DR  | 6. गार्ड फाईल/GF.            |